- (vi) Steps to prevent entry of unauthorized persons in trains and in empty coaching rakes at originating/destination stations, before and after placement in maintenance sidings.
- (vii) Close co-ordination with GRP/State Police/Central Intelligence agencies to prevent any untoward incident.
- (viii) Contingency plans are being drawn at Divisional (Railway) level to respond effectively to the contingencies arising out of sudden bomb blasts on the Railway system in conjunction with the Government Railway Police and the State Police.
- (ix) Coordination mechanism at the Divisional and Zonal levels is being institutionalized.

Doubling and electrification of Meerut-Saharanpur rail line

†1295. SHRI MAHMOOD A. MADANI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Government have decided to stop the work pertaining to doubling and electrification of Meerut-Saharanpur Railway Line;
 - (b) if so, the reasons therefor;
 - (c) if not, the reasons for delay in this project; and
- (d) whether there is any proposal to lay Railway Line from Devband to Roorkee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) to (c) The work of doubling and electrification of Meerut-Saharanpur section is not a sanctioned work. As such, stopping of this work does not arise.

(d) An updating survey for new rail line between Muzaffarnagar-Roorkee-Haridwar with take off point at Deoband has been taken up.

[†]Original notice of the question was received in Hindi.